

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated : This the 12th day of DECEMBER 2003.

Civil Contempt Application no. 216 of 2003

in

Original Application no. 1395 of 2002.

Hon'ble Maj Gen K.K. Srivastava, Member-A
Hon'ble Mr A.K. Bhatnagar, Member-J.

Sita Ram Yadav, S/o Ram Bali,
Retired M.S.M. - P.F.M. of Northern Railway,
R/o Vill Darabpur, Post-Paruiya Ashram,
Distt. Ambedkar Nagar.

... Applicant

By Adv : Sri A.K. Updhayaya
Sri S.S. Pal

V E R S U S

1. Rama Nand S.S.E. Signal, Northern Railway,
PRATAPGARH.
2. Ram Chandra Clerk, S.S.E. Signal Northern Railway,
PRATAPGARH.

... Respondents

By Adv : ...

O R D E R

Maj Gen K.K. Srivastava, Member (A).

This contempt application has been filed for punishing the respondents for wilful disobedience of the order of this Tribunal dated 02.12.2002 passed in OA no. 1395/02. By the said order the respondents were directed to decide the representation within a period of two months from the date of receipt of copy of this order alongwith copy of representation.

2. Copy of the judgment alongwith representation dated 23.5.2003 was sent by the applicant through registered post.

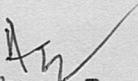
2.

Copy of representation dated 23.5.2003 is placed at page 13 of the Contempt Application. The opening lines of the said representation read as under :

" प्रार्थना यह है कि प्रार्थी कॉम्पनी एडमिनिस्ट्रेटिव ट्रिब्युनल के आदेशानुसार आप को कार्यालय से 14 दिन का वेतन और ट्रान्सफर एलाउन्स का पूरा भुगतान कर दिया गया है । . . . "

From the above lines it is clear that the respondents have taken action for implementation of the order on receipt of the same. Therefore, no case of contempt is made out. However, if as per applicant, the respondents have still not paid certain amounts due to him, he may file a detailed representation giving full details. We hope that the respondents shall look into the same and decide by an appropriate order.

3. Since no case of contempt is made out, the same is rejected in limine.


Member J


Member A

/pc/